## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/261/ (IB)/2017

NAME OF THE PETITIONER(S)

: MANIPAL TECHNOLOGIES LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTILLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

J. PATHEEP

FOR

P. SARAVANA SOUTHYAN. COCHSOL for Respondent Goodly

Countly for patient Robbit

Countly for patient Robbit

ORDER

Court time is over. Matter is adjourned. Put up on 01.08.2017 at 10.30 A.M.

Source operan. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF/TARIQ) MEMBER (JUDICIAL)

ghk